

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 215 of 2014

Dated :14th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Vaayu (India) Power Corporation Pvt. Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir
Counsel for the Respondent(s) : Ms. Mandakini Ghosh for
R.2 to 7**

ORDER

The learned counsel for the Respondent Nos. 2, 4 6 & 7 seeks some time to file the reply. Accordingly, she is directed to file the same on or before 28.11.2014 after serving copy on the other side.

Post the matter on **08.12.2014.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pr